

**GOVERNMENT OF INDIA
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
LOK SABHA**

STARRED QUESTION NO:99
ANSWERED ON:27.07.2001
VACANCY OF TOP POSTS IN PSU'S
CHANDRA BHUSHAN SINGH;RAVI PRAKASH VERMA

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether the attention of the Government have been drawn to the news-item captioned 'For 29 PSUs tale`s about missing heads` appearing in the `Indian Express` dated May 19, 2001;
- (b) if so, the action taken by the Government with regard to the filling of 70 posts which were lying vacant for the last several months in 29 Public Sector Undertakings;
- (c) whether out of these above 29 Public Sector Undertakings, some of them are in various stages of disinvestment and require a full time board to improve their functioning; and
- (d) if so, the details thereof?

Answer

MINISTER OF HEAVY INDUSTRIES & PUBLIC ENTERPRISES (SHRI MANOHAR JOSHI)

(a) to (d) : A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN THE ANSWER TO THE LOK SABHA STARRED QUESTION NO.99 DATED 27TH JULY, 2001

(a) to (d). Yes, Sir. The 29 posts of Chief Executives which were lying vacant on 31.3.2001 included the posts in Petrofils Cooperatives Limited and Lubrizol India Limited which are not PSUs. Of the remaining 27, 6 have since been filled up, appointee is to join in one case, selection has been made by Public Enterprises Selection Board (PESB) in 8 cases, deputation is considered in 3 cases, 5 posts are kept in abeyance and in the remaining 4 cases selection process has been initiated. There were 59 posts of Functional Directors lying vacant on 31.3.2001 out of which 1 post is in Maruti Udyog Ltd. which is not a PSU. In respect of the remaining vacancies, 7 have since been filled up, PESB has made selection in 26 cases, appointees are to join in 3 cases and 7 posts are kept in abeyance. Two posts are to be operated at below Board level, in 2 cases deputation is considered and in the remaining 11 cases recruitment action is initiated. Out of the 27 PSUs, the process of disinvestment is currently in progress in 6 PSUs, namely, Bharat Brakes & Valves Ltd., Hindustan Organic Chemicals Ltd., Hindustan Salts Ltd., Indian Airlines Ltd., India Petrochemicals Corporation Ltd. and India Tourism Development Corporation. Of these, in 2 cases the post of CMDs have been filled up, in one selection made, in 2 Search Committee set up and in one deputation is being considered.